

**GOVERNMENT OF INDIA  
ROAD TRANSPORT AND HIGHWAYS  
LOK SABHA**

UNSTARRED QUESTION NO:6204  
ANSWERED ON:04.05.2010  
IRREGULARITIES IN CONSTRUCTION OF NATIONAL HIGHWAYS  
Pandey Shri Ravindra Kumar

**Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:**

- (a) whether the Government has given directions for a high level enquiry in various States, including Bihar and Jharkhand regarding irregularities and substandard quality in the construction of National Highways;
- (b) if so, the details alongwith the steps taken and enquiries conducted in this regard during each of the last three years, State-wise;
- (c) the action taken by the Government against those persons found guilty during the said period;
- (d) whether the works relating to road construction, maintenance and repair have not been completed as per the agreements; and
- (e) if so, the details of the agencies engaged in road construction work in the country alongwith the details of works completed by them, NH-wise and Statewise?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI R.P.N. SINGH)

- (a) No, Sir.
- (b) & (c) Do not arise.
- (d) & (e) One hundred and twenty three works have not been completed as per completion schedule given in the agreements under National Highways Development Project (NHDP). Details regarding projects completed by agencies State-wise and NH-wise are enclosed as Annex.